

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT NO.III

(CAA)127(ND)/17

IN THE MATTER OF:

M/s. Kobelco Cranes India Pvt. Limited
and M/s. Kobelco Construction Equipment India (P) Ltd.... PETITIONER

SECTION :
Under Section 230-232

Order delivered on 31.7.2017

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)


For the Petitioner/applicant : -

For the Respondents : -

ORDER

The matter was originally posted for hearing on 31.8.2017, however, has been wrongly listed today.

In view of above, the matter will be taken up on 31.8.2017.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
31.7.2017